NOTES OF THE REGISTRY

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ORDER OF THE TRIBUNAL

Mr.P.N.Jatti, Counsel for the applicant Mr.B.N. Sandu, Counsel for the respondents.

D.B. not formed today. Be listed before the

D.B. on 4.6,2003

(GURMIT' SINGH) DEPUTY REGISTRAR

Mr. P.N. Jatti, Counsel for the applicant Mr. B.N. Sandu, Counsel for the respondents.

The learned counsel for the respondents states that the Hon'ble High Court has stayed the Contempt Proceedings Since the Hon'ble High Court has stayed the Contempt Proceedings, no cognizance can be taken! Therefore, this Contempt Petition is dismissed.

MEMBER (A)

(G.L. GUPTA)

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